

Seventeenth Loksabha

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Title: Regarding reservation to Maratha community on the lines of reservation given in the State of Tamil Nadu.

***श्री श्रीरंग आप्पा बारणे (मावल):** माननीय अध्यक्ष महोदय, मैं अपनी बात मराठी में रखना चाहता हूँ । Hon'ble Speaker Sir, I would like to speak in Marathi. Sir, Marathas had to fight rigorously to get the benefits of reservations and after a long battle, the Maharashtra Government decided to give 16% reservation to the Maratha community. The High Court had ordered to give 12% reservation for education and 13% reservation for jobs to the Marathas on deciding on the petition filed against it. But somebody approached Supreme Court of India and now the Supreme Court has ordered a stay on it and referred to the Constitution Bench.

Sir, you must know that around 70% reservation is given in case of Tamil Nadu. It is a clear case of partiality as it is still kept pending with Supreme Court of India.

Sir, our Chhatrapati Shivaji Maharaj had brought all the sections of society together and our State Maharashtra is enriched with the great historical work done by Shri Phule-Shahu-Ambedkar. Most of the people from Maratha community are poor and backward and they need the reservation desperately.

Sir, Supreme Court of India has done great injustice to the Marathas. Hence Union Government should come forward to support them and justice should be done to them. Jai Hind, Jai Maharashtra.

माननीय अध्यक्ष: श्री अरविंद सावंत, डॉ. सुजय विखे पाटील, श्रीमती रक्षा निखिल खाडसे, डॉ. श्रीकांत एकनाथ शिंदे और श्री उन्मेश भैय्यासाहेब पाटिल को श्री श्रीरंग आप्पा बारणे द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, मैंने आपके आग्रह पर समय को एक से डेढ़ मिनट कर दिया है । अब आप डेढ़ मिनट में अपनी मांग को पहले रखें और बाद में भाषण करें ।